

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 64 of 2017 &
IA No. 1017 of 2017**

Dated: 22nd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**National Energy Trading and Services Ltd. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Tejas Anand

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2 to 5

ORDER

Delay in filing rejoinder (I.A. No. 1017 of 2017) is condoned and rejoinder is taken on record. Application is disposed of.

It is represented that pleadings are complete. List the matter for hearing on **14.02.2018.**

**(S.D. Dubey)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**